

⑤
Dated: 17.11.93

None for the applicant. Shri. B. Ranganathan for Shri J.P. Deodav, Counsel for the respondents.

Shri Ranganathan seeks time to verify certain facts mentioned in the Rejoinder. Adjourned to 22.12.93 for final hearing.

J.S.
(Lakshmi Swaminathan)
m(5)

NS

22-12-93

None for the applicant.
Mr. Ranganathan, for Mr. Deodhar
Counsel for respondents.

On the two earlier occasions
the applicant was absent
and none appears for the
applicant. veni to day.

~~that~~ The application is
dismissed in default
of appearance of the applicant.

(M.S. DESHPANDE)
V.C.

order/Judgement despatched
to Applicant/Respondent(s)
on 28/12/93

800
20/12

Contd.

26-9-96

The R. P. no. 70/96 is not filed
within the prescribed time.
I do not find any merit in the
Review petition and the same is
accordingly disposed of.

N.D./0

dt: 26-9-96
order/letter sent despatched
to Applicant/Respondent (s)
on 10-10-96

B.S. Hegde
(B.S. Hegde)
M(J).

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11/10/96